

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**

**Srinagar, the 4<sup>th</sup> November, 2022**

S.O. 581 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction in District Ramban.

S.No.	Name of the Official	Place of Posting
01	Sh. Sandeep Singh, Jr. KAS (BDO)	Batote
02	Sh. Muneer Hussain, Jr. KAS (BDO)	Ramban
03	Sh. Saddam Hussain, Jr. KAS (BDO)	Gool
04	Sh. Tanzeel Hussain, Jr. KAS (BDO)	Gundi Dharam/ Sangaldan
05	Sh. Inderjeet (BDO)	Khari
06	Sh. Aadil Iqbal Lone, Jr. Kas (BDO)	Banihal/ Ukhral
07	Sh. Amit Singh Manhas (BDO)	Gandhari
08	Sh. Vivek Rattan, Jr. KAS (BDO)	Ramsoo
09	Sh. Ishafaq Ahmed Tantray (BDO)	Rajgarh

**By Order of the Government of Jammu and Kashmir.**

Sd-

(Achal Sethi)

Secretary to Government,

No. LAW-POWR/17/2022-10

Dated :- 04 -11- 2022

Copy to the:-

1. Principal Secretary to Government Revenue Department.
2. Divisional Commissioner, Kashmir.
3. District Magistrate, Budgam. This is with reference to his letter No.DC/Rbn/2012/1371-72 Dated :- 25-10-2022
4. General Manager, Government Press, Kashmir for publication in an extra ordinary issue of the Government Gazette.
5. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
6. Concerned file.
7. Incharge Website.

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(Khursheed Ahmad Bhat)

Additional Secretary to Government,